

51 **Waiver of Farmers' Gold Loans**

2744. SHRI NARSINGRAO SUR-YAWANSHI: Will the Minister of FINANCE be pleased to state:

(a) whether, in tune with its policy of waiving farm loans upto Rs. 10,000, Government propose to provide debt relief in respect of loans taken by farmers against gold and jewels; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) In terms of Agricultural and Rural Debt Relief Scheme, 1990 formulated by the Government of India, loans disbursed for agricultural purposes against the security of gold ornaments will qualify for relief. In cases where jewel loans are provided for purposes other than agriculture, artisan and weaver activity, the same would not be covered under this scheme.

251 **CCS for Exports**

2745. SHRI NARSINGRAO SUR-YAWANSHI: Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of Government has been drawn to the observation of the C & AG contained in paras 12 and 13 of his report on Union Government (Civil) for the year ended 31 March 1989 (No. 13 of 1990) regarding Cash Compensatory Support on cast iron castings and leather shoe uppers; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) Yes, Sir.

(b) *Para 12 Cash Compensatory Support on Cast Iron Castings.*

Steps have been initiated to recover the amount of Rs. 4.38 lakhs mentioned by the C & AG.

*Para 13 Cash Compensatory Support on leather shoe uppers.*

The excess payment of Rs. 2.12 lakhs has already been recovered.

252 **Interest free loans for waiver of co-operative farm loans in Karnataka**

2746. SHRI NARSINGRAO SUR-YAWANSHI: Will the Minister of FINANCE be pleased to state:

(a) whether Government of Karnataka has demanded interest free loans for waiver of co-operative farm loans in the state; and

(b) if so, the reaction of Union Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) National Bank for Agriculture and Rural Development (NABARD) has reported that the Government of Karnataka has agreed to formulate the debt relief scheme on the lines of the Agricultural and Rural Debt Relief (ARDR) Scheme of Government of India. The State Government requested for interest free loans for seven years with a two year moratorium on loans from NABARD towards State Government's share under debt relief scheme. However, NABARD has advised the State Government to agree with the stipulations for such loans, which have been accepted by a majority of the States, for enabling it to release funds to the State Co-operative Bank and the State Land Development Bank of the State.

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**Restructuring of Export Processing Zones**

2747. SHRI MANJAY LAL: SHRI PHOOL CHAND VERMA: SHRI NAKUL NAYAK:

Will the Minister of COMMERCE be pleased to state: